

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:479

ANSWERED ON:23.07.2003

IRREGULARITIES IN PURCHASE OF CGHS UNANI MEIDCINES

AMAR ROY PRADHAN

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

to the reply given to Unstarred Question No.2073 on 5.3.2003 and state:

- (a) whether the requisite information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor ; and
- (d) the time by which it is likely to be collected ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE( SHRI A.RAJA)

(a) to (d): The requisite information is in the process of collection and would be placed on the table of the Sabha.